NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 28.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. | |
|------------------------------|----------|-------------|----------|-----------------------------------|--|
| CP(CAA) No.32/BB/ 2017 | - | For Hearing | 230/ 232 | MV Microfin Pvt. Ltd. | |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|------------|-------------------------------------|------------------------|-----------|
| 1. | Bhurava . S.P. 9916316160. | Petitiones | Lhus |

Counsel for petitioner is present. OL has filed an application bearing OLR No.143/2017 seeking permission of the Tribunal to appoint a Chartered Accountant from the panel maintained by his office for scrutiny of books of accounts and records of the Transferor Company and also for a direction to the petitioner company to pay the required fee for the Chartered Accountant by way of Demand Draft. Counsel for petitioner has no objection for granting permission.

OLR No.143/2017 is allowed. OL is permitted to appoint a Chartered Accountant from among the panel maintained by his office for the scrutiny of the books of accounts and records of the Transferor Company and that the petitioner company to pay the required fee of the Chartered Accountant by way of Demand Draft.

For report, list it on 31.10.2017. None appeared for ROC and RD.

MEMBER (J)

MEMBER (T)